

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)
Original Application No. 128 of 2021**

Ibrahim Karim, Munnar

...Applicant

Versus

State Of Kerala,
Rep. by the Chief Secretary,
Thiruvananthapuram

...Respondent(s)

**REPORT BY THE 3RD RESPONDENT/ EXECUTIVE ENGINEER, PWD
BUILDINGS DIVISION, PATHANAMTHITTA**

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Dated at Chennai on this the 17th day of March, 2025.

for. E.K.K. Kumaresan
17/3/25

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

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Report in OA 128/2021 Ibrahim Karim V/S State of Kerala filed before the Honourable National Green Tribunal (SZ) on construction of a multi utility complex in Ranni Ittiyappara -'Desiltation and side protection of Meenmuttypara- Aithala thodu in ward No.15 Ranni Pazhavangadi Panchayathu in Ranni Constituency' in Pathanamthitta District of Kerala.

It is respectfully submitted that based on the orders of the Honourable National Green Tribunal regarding construction of a multi utility complex in Ranni Ittiyappara in Pathanamthitta District, Financial sanction has been received vide order No. CEIA/157/2025-DB1 (W1) dated 18/02/2025 for an amount of Rs.9,75,000/- (Nine lakhs Seventy Five Thousand only) for the work named 'GENERAL-MI PTA-NON-PLAN 2024-25-FD-NGT-Desiltation and side protection of Meenmuttypara- Aithala thodu in ward No.15 Ranni Pazhavangadi Panchayathu in Ranni Constituency-General Civil Work'. Administrative Sanction has been issued to the work from this office vide order no.AS/59D/24/40633 dated 28/02/2025 for an amount of Rs.9,75,000/- (Nine Lakh Seventy Five Thousand Only). Technical Sanction has been issued by the Assistant Executive Engineer, Minor Irrigation Sub Division, Pathanamthitta vide order no.IRR/IA/EST-TR/5525/20245_1_1 dated 01/03/2025. Tendering processes has been initiated on 01/03/2025 as per department rule and details are as follows:-

Date of inviting tender 01/03/2025

Bid submission end date 11/03/2025

Bid opening date 13/03/2025

It is expected that the work will be started at an early date after completing tender formalities.

As per the Land Survey report from Ranni Tahsildar dated 24/02/2024 it is understood that there is encroachment in the thodu purampoke by private parties and as per the Panchayath raj Act. Chapter-XX section 218, conservation of thodu purampoke comes under the purview of the respective panchayath, accordingly eviction of encroachment the above purampoke comes under Ranni Pazhavangadi Panchayath. The matter was reported to District Collector Pathanamthitta for directing the Panchayath Authorities for eviction of the encroachment and assuring hindrance free land for the construction purpose.



S. S. S. S.
EXECUTIVE ENGINEER
MINOR IRRIGATION DIVISION
PATHANAMTHITTA



Basic Details			
Organisation Chain	Irrigation Department CE(I and A) SE,MIC,TVPM EE,MI Div.,PTA		
Tender Reference Number	IRR/IA/TR/5525/2024_5_1_1/1		
Tender ID	2025_Irrig_744900_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form of contract	Item Rate
Tender Category	Works	No. of Covers	1
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Online	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments		
Online Bankers	S.No	Bank Name
	1	SBI MOPS

Cover Details, No. Of Covers - 1			
Cover No	Cover	Document Type	Description
1	Fee/PreQual /Technical/Finance	.xls	BOQ
		.pdf	Duly filled and digitally signed SBD (File size less than 3 MB)
		.pdf	E payment requisition item no.6 part VI of SBD (File size less than 1 MB)
		.pdf	Duly filled and signed copy of preliminary agreement item no.2 part VI of SBD
		.pdf	Duly filled and signed copy of Affidavit item no.4 part VI of SBD (File size less than 1 MB)
		.pdf	Attested copy of valid registration certificate of contractor (File size less than 1 MB)
		.pdf	Duly filled and signed copy of Bid

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			submission letter item no.1 part VI of SBD
		.pdf	Duly filled and signed copy of integrity pact certificate item no.3 part VI of SBD
		.pdf	Copy of remittance of fee (EMD and Tender fee)
		.pdf	GST and other document if any (File size less than 1 MB)

Tender Fee Details, [Total Fee in ₹ * - 1,825]

Tender Fee in ₹	1,825		
Fee Payable To	Nil	Fee Payable At	Nil
Tender Fee Exemption Allowed	No		

EMD Fee Details

EMD Amount in ₹	20,652	EMD Exemption Allowed	No
EMD Fee Type	percentage	EMD Percentage	2.5%
EMD Payable To	Nil	EMD Payable At	Nil

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Work / Item(s)

Title	GENERAL-NGT-Desiltation and side protection of Meenmuttypara- Aithala thodu in ward No15 Ranni Pazhavangadi Panchayathu in Ranni Constituency-General Civil Work				
Work Description	Meenmutty aithala thodu ward No15 of Ranni Pazhavangadi Panchayath Which is Flowing by the side KSRTC bustand and reaches valiyathodu near Ranni Bypass. The thodu is accumulated with solid waste and silt.				
Pre Qualification Details	Please refer Tender documents.				
Independent External Monitor/Remarks	NA				
Show Tender Value in Public Domain	Yes				
Tender Value in ₹	8,26,063	Product Category	Civil Works - Others	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	90	Period Of Work(Days)	365
Location	ward No15 of Ranni Pazhavangadi Panchayath	Pincode	689673	Pre Bid Meeting Place	NA
Pre Bid Meeting Address	NA	Pre Bid Meeting Date	NA	Bid Opening Place	Minor Irrigation Sub Division Pathanamthitta
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

Critical Dates

Publish Date	01-Mar-2025 05:00 PM	Bid Opening Date	13-Mar-2025 03:00 PM
Document Download / Sale Start Date	01-Mar-2025 05:05 PM	Document Download / Sale End Date	11-Mar-2025 03:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	01-Mar-2025 05:30 PM	Bid Submission End Date	11-Mar-2025 03:00 PM

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	Notice Inviting Tender	48.56

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	BOQ	BOQ_1201060.xls	Tender Schedule	313.50
	2	Tender Documents	sbd.pdf	SBD	2021.91

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	abdulshukoormd1981@gmail.com	Abdul Shukoor M D	ABDUL SHUKOOR M D
2.	ngvinod1972@gmail.com	VINOD KUMAR N G	Vinod Kumar N G
3.	sangeethalyju@gmail.com	Sangeetha S.S	Sangeetha S S

Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Stage to disclose Bid Details in Public Domain	Technical Bid Opening
BoQ Comparative Chart model	Normal	BoQ Compative chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	Assistant Executive Engineer
Address	Assistant Executive Engineer Minor Irrigation Sub Division Pathanamthitta

Tender Creator Details

Created By	Sangeetha S.S
Designation	Assistant Executive Engineer
Created Date	01-Mar-2025 04:24 PM

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**ORIGINAL APPLICATION NO. 128 OF
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**REPORT FILED BY 3rd
RESPONDENT/ EXECUTIVE
ENGINEER, PWD BUILDING
DIVISION, PATHANMTHITTA**

**E.K. KUMARESAN,
Standing Counsel for Government
of kerala**

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